

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, PANIPAT.

Duty Roster

The following duty roster shall be observed in respect of District Panipat for the month of April, 2021.

Sr No.	NAME OF THE OFFICER	FROM	TO
1.	Ld. ACJM, Panipat.	01.04.2021	-----
2.	Ld. CJM, Panipat.	02.04.2021	-----
3.	Sh. Ashutosh, Ld. JMIC, Panipat.	03.04.2021	06.04.2021
4.	Sh. Devender, Ld. JMIC, Panipat	07.04.2021	10.04.2021
5.	Sh. Kapil, Ld. JMIC, Panipat	11.04.2021	14.04.2021
6.	Ms. Jyoti Grover, Ld. JMIC, Panipat	15.04.2021	18.04.2021
7.	Sh. Vikash, Ld. JMIC, Panipat	19.04.2021	22.04.2021
8.	Ms. Kirti Vashista, Ld. JMIC, Panipat	23.04.2021	26.04.2021
9.	Ms. Pragati Rana, Ld. JMIC, Panipat	27.04.2021	30.04.2021
10.	Ms. Gaytri, Ld. SDJM, Samalkha.	01.04.2021	15.04.2021
11.	Sh. Avinash Yadav, Ld. JMIC, Samalkha	16.04.2021	30.04.2021

In case any officer proceeds on leave on any working day, on which he/she is duty Magistrate, the duty work shall be performed by the next Magistrate, as per the Duty Roster for the office hours. If any duty Magistrate wants to go out of station on a holiday or beyond working /office hours of a working day, he/she shall make necessary arrangement with another officer at his own level under information to this office. In case Duty Magistrate proceeds on station leave on any working day/holiday on account of any official work such as Refresher Courses etc., next Duty Magistrate will perform the duty and in case next Duty Magistrate is also on leave then the next and so on will perform the duty. Magistrates are also required to make arrangements with another officer at their own level under immediate intimation to this office, if any, of them want to go out of station on the happening of such events. The duty Magistrate shall attend to the said matters of other Ilaqa Magistrate, on working days, only if the other Ilaqa Magistrate is on leave or other kind of leave with prior permission from District and Sessions Judge and due intimation to the Duty Magistrate. Concerned police stations and local bar. However regarding dying declaration instructions already issued by this court from time to time and provisions of Chapter 13-A, Volume 3, of Rules and others of Punjab and Haryana High Court are to be followed.

Jd-
(Jatin Garg)
Chief Judicial Magistrate,
Panipat.

No. 476 Dated 31-3-2021
Copy forwarded to the following for information:-

1. The Ld. District & Sessions Judge, Panipat.
2. The Addl. Chief Judicial Magistrate, Panipat.
3. Sh. Amit Sharma, Ld. CJM-cum-Secretary, DLSA, Panipat.
4. Ms. Gaytri, Ld. SDJM, Samalkha.
5. Sh. Avinash Yadav Ld. JMIC, Samalkha.
6. Ms. Kirti Vashishtha, Ld. JMIC, Panipat.
7. Sh. Ashutosh, Ld. JMIC, Panipat.
8. Sh. Devender, Ld. JMIC, Panipat.
9. Sh. Kapil, Ld. JMIC, Panipat.
10. Ms. Jyoti Grover, Ld. JMIC, Panipat.
11. Sh. Vikash, Ld. JMIC, Panipat.
12. Ms. Pragati Rana, Ld. JMIC, Panipat.
13. The Superintendent of Police, Panipat.
14. The District Attorney, Panipat.
15. The President Bar Association, Panipat.
16. The President Bar Association Samalkha.

Jatingang
(Jatin Garg)
Chief Judicial Magistrate,
Panipat.